

**COURT - I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**  
**APPEAL NO. 251 OF 2017**

**Dated: 21<sup>st</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of :**

**Nabha Power Limited**

**... Appellant(s)**

**Vs.**

**Punjab State Electricity Regulatory Commission  
& Anr.**

**... Respondent(s)**

Counsel for the Appellant(s) : Mr. Aniket Prasoon  
Ms. Srishti Rai  
Mr. Manish Kumar

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1  
  
Ms. Swapna Seshadri  
Ms. Neha Garg  
Ms. Parichita Showdhury for R-2

**ORDER**

We have heard learned counsel for the appellant for some time.

List the matter for further hearing on **05.02.2019.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*ts/vg*